

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : R.V.Steels & Power Pvt Ltd

PETITION NUMBER : CP/IBC/571/2017

APPLICATION NUMBER : a) IA(IBC)/993(CHE)/2024
b) IA(IBC)/1758(CHE)/2023

ORDER

202. a. IA(IBC)/993(CHE)2024 IN CP/IBC/571/2017

Ld. Counsel Mr.Badhiri Narayanan for the Liquidator.

This IA has been filed to take on record the 4th Progress Report of the Corporate Debtor undergoing liquidation for the quarter ended 31.03.2024. The same is taken on record subject to all just exceptions.

IA(IBC)/993(CHE)2024 is accordingly disposed off.

202.b. IA(IBC)/1758(CHE)2023 IN CP/IBC/571/2017

Ld. Counsel Mr.Badhiri Narayanan for the erstwhile Liquidator.

In this case there is change of Liquidator and the Counsel sought time to seek instructions from the new Liquidator.

List the matter for hearing on **21.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

Phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**